

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).32757/2009

M/S MEKASTER TELEMATICS LTD.

Petitioner(s)

VERSUS

M.D., PRADESHIYA INDUS.&INV.CORP.LD.&ORS.

Respondent(s)

(With appln(s) for directions, impleadment as party respondent and prayer for interim relief))

Date: 06/12/2010

This Petition was called on for hearing today.

For Petitioner(s)

Mr. Raghvendra Pratap Singh, Adv.
Mr. Rajesh Srivastava, Adv.

For Respondent(s)

Mr. Abhay Prakash Sahay, Adv.
Mr. Himanshu Shekhar, Adv.

Mr. Ajay Sharma, Adv.

UPON hearing counsel the Court made the following

O R D E R

Ld. counsel for the petitioner submits that respondent Nos. 4 and 5 are still residing in the same address and it is the only available address. He seeks dasti in addition. Granted. Take steps within four weeks. Await return of notice.

List the matter on 18.1.2011.

(SUNIL THOMAS)
Registrar